

CITY CIVIL COURT MUMBAI
IN THE COURT OF SHRI ANIL H LADDHAD
COURT 7 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 23-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>SUPREME/HIGH COURT EXPEDITED</u>				
1.	SUIT	105689/2004	SMT.TEHERA ALI ATHAR KHAN ANR. Vs SHAIKH FLAKIMUDDIN PENWALA ORS.	V.R.TRIPATHI
2.	SUIT	102713/2011	DILIP SHAH AND ANR Vs PADMA THAKORE AND ORS	KALPESH JOSHI
3.	SUIT	102862/2012	VATSALYA B CHS LTD Vs TAHERA ALI ATHAR KHAN AND 4 ORS	YASMIN E TAVARIA
<u>HEARING</u>				
4.	SUIT	105383/2012	MRS SATHIBHA A UPADHYAY Vs MR. NARENDRA KUMAR B. GUPTA	B.A. SINGH
Sub Matter: NOTICE OF MOTION/0100527/2019				
<u>ARGUMENT P.H.</u>				
5.	SUIT	109284/2000	IVOR TELLIS Vs P A FERNANDES AND ORS	V T LULIA

CITY CIVIL COURT MUMBAI
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CIVIL CAUSE LIST DATED 24-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>S.CT.H.CT. TIME BOUND</u>				
1	SUIT	108253/1996	Jagdish Umeshchandra Joshi Vs Dr.Narendra Umeshchandra Josh	Girish B. Kedia
Sub Matter: NOTICE OF MOTION/0101575/2020				
2.	SUIT	110222/1988	MRIDULLA JYOTI RAO Vs T V JOSHI AND ORS	M P NARAYANSWAMY
<u>SUPREME/HIGH COURT EXPEDITED</u>				
3.	SUIT	104839/2010	SUNDER N KRIPLANI Vs VEENU R HIRANANDANI AND ANR	CHARANJEET CHANDERPAL
Sub Matter: NOTICE OF MOTION/0100562/2020				
<u>FOR TAKING STEPS</u>				
4.	SUIT	108081/1994	PUSHPADEVI SUSHIL KUMAR MODI AND ANR Vs DEORA KEDIA DEV CO PVT LTD	M M VASHI 1 AND 2
Sub Matter: NOTICE OF MOTION/0103924/2017				
5.	SUIT	102901/2015	Smt. Khatun Nisha Vs 1.Mohd. Kayyum Khan 2.Mrs. Najmul Nisha 3.Mohd. Tabrez Khan	V.K. Gupta
Sub Matter: NOTICE OF MOTION/0100905/2016				
Sub Matter: NOTICE OF MOTION/0104972/2019				
Sub Matter: NOTICE OF MOTION/0102576/2018				
Sub Matter: NOTICE OF MOTION/0104958/2019				
6.	SUIT	100870/2016	1.M/s. Nishuvi Corporation 2.Seventilal Shantilal Kapashi 3.Indulal Shantilal Kapashi Vs 1.Razia Amirali Shroff 2.Shiraz Kamaluddin Pradhan 3.Mumtaz Nisar Somani	Madhusudan G. Gawde
Sub Matter: NOTICE OF MOTION/0101735/2016				

7. SUIT 102605/2016

1.Noorjahan Wd/o Mohd. Habib
Shaikh 2.Adram Habib Shaikh
3.Altaf Habib Shaikh 4.Akbar
Habib Shaikh

M.R. Sherekar,
Ms. Megha
Shigavan

Vs

1.Swami Leela Shah CHSL.
2.Surendra Laxman Raval
3.Rockline Properties and
Developers Ltd.

Sub Matter: NOTICE OF MOTION/0100525/2017

NOTICE OF MOTION

8. N/M 101370/2020

Piedade John Pereira - Suit St.
No. 4315/2020

K. G. Chavan

Vs

Guilhermina Jack B. D'souza and
Ors.

CITY CIVIL COURT MUMBAI
IN THE COURT OF SHRI ANIL H LADHDHAD
COURT 7 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 25-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
			<u>S.CT.H.CT. TIME BOUND</u>	
1	SUIT	104165/2009	VIRENDRA C DOSHI AND ANR Vs JAYESH C DOSHI AND ANR	SHARATH PAI
			<u>NM FOR HEARING</u>	
2.	SUIT	101707/2016	1.Mrs. Lalita Surajmal Naval 2.Surendra Surajmal Naval 3.Lester Surajmal Naval Vs 1.Omprakash Hazarimal Naval 2.Mahavir Hazarimal Naval	Rakesh K. Agrawal
			Sub Matter: NOTICE OF MOTION/0103144/2016	
3.	SUIT	100259/2017	Mr. Shrinivas Soundra Pandian Vs 1.Subhalaxmi Soundra Pandian 2.Padma Vijay Dhumdhare 3.Subramanian Soundra Pandian	Shri. S.K.Dubey
			Sub Matter: NOTICE OF MOTION/0103355/2018 Sub Matter: NOTICE OF MOTION/0103378/2018	
4.	SUIT	101709/2017	1.Ms. Nanda D/o. Ramchandra Baloo Kadam 2. Mr. Arvind Ramchandra Kadam 3.Sudhakar Ramchandra Kadam Vs 1. Mr. Prakash Ramchandra Kadam 1A. Mr. Avishkar Prakash Kadam 1B.Ms.Amruta Prakash Kadam	B. K. Barve and Co
			Sub Matter: NOTICE OF MOTION/0102823/2017	
5.	SUIT	100161/2018	1. Mr. Hindurao Baburao Chavan 2. Mr. Yashwant Baburao Chavan Vs 1. Mr. Manaji Baburao Chavan 2. Mr. Kishan Baburao Chanvan 3. Mrs. Kalavati Ramchandra Bhosale	Suraj S. Kudalkar
			Sub Matter: NOTICE OF MOTION/0104855/2018	

C/S HEARING

6. SUIT 102941/2016 Mrs. Indu Rakesh Jain Kalpesh Johshi
Vs Associates
1.Mrs. Seema Navin Jain
2.Navin Jain 3.Arabian Sea View
Co.operative Housing Society
Limited

Sub Matter: CHAMBER SUMMONS/0100214/2019

Sub Matter: NOTICE OF MOTION/0103582/2019

C/S REPLY

7. SUIT 102545/2019 Mr. Hirji Parshotam Bhanushali Rajesh Gaikwad
Vs
Kiran Bellara

CITY CIVIL COURT MUMBAI
IN THE COURT OF SHRI ANIL H LADDHAD
COURT 7 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 26-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
1.	SUIT	109244/1995	<u>S.CT.H.CT. TIME BOUND</u> S GOPINATHAN Vs KUMARAN JOSHI	E K SASIDHARAN
Sub Matter: NOTICE OF MOTION/0100988/2020				
2.	SUIT	103622/2008	<u>SUPREME/HIGH COURT EXPEDITED</u> BABIBAI MORESHWAR PATIL AND 4 ORS Vs M S OM ENTERPRISES 3 ORS	S R MISHRA
3.	SUIT	106238/2006	<u>ARGUMENTS</u> shree parshwanath builders and anr Vs rajkumar sureka	PRAKASH G LAD
<u>NM FOR HEARING</u>				
4.	SUIT	102645/2016	Mr. Hansraj Narandas Bhatia Vs 1.Mrs. Rajuben Raghavji Bhatia 2.Mrs. Nishaben Yogesh Bhatia 3.Mr. Dharendra Narrottamdas Bhatia	Mahesh Menon and Co.
Sub Matter: NOTICE OF MOTION/0104535/2016 Sub Matter: NOTICE OF MOTION/0100472/2017 Sub Matter: NOTICE OF MOTION/0101640/2019 Sub Matter: NOTICE OF MOTION/0103467/2019				
<u>C/S HEARING</u>				
5.	SUIT	101685/2016	Corporation Bank Vs 1.Mr. Mohammad Iqbal Ansari 2.Mr. Shamsuddin Ansari 3.M/s. P.M. Dimensions Pvt. Ltd.	Vinaya Chavan and Company
<u>C/S REPLY</u>				
6.	SUIT	103188/2013	JITENDRASINGH L JADEJA AND SNEHA PATIL ORS Vs BAI TULSABAI DEVJI CHARITABLE TRUST AND ORS	
Sub Matter: NOTICE OF MOTION/0104369/2018 Sub Matter: CHAMBER SUMMONS/0101025/2019				

CITY CIVIL COURT MUMBAI
IN THE COURT OF SHRI ANIL H LADDHAD
COURT 7 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 27-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
1	SUIT	103487/2011	<u>S.CT.H.CT. TIME BOUND</u> KASHIBAI K BHANDARI AND 3 ORS Vs MANJULA P BHANDARI AND 7 ORS	ATUL S TUNGARE AND MANDAR S SOMAN
2.	SUIT	101938/2009	<u>HEARING</u> MRS.PADMA VENKATESH NAIDU ANR Vs MR.VENKATESH MUTHALGAR SUBBIAH ORS	S.D.MULYE
			Sub Matter: CHAMBER SUMMONS/0100608/2020 Sub Matter: NOTICE OF MOTION/0101555/2020 Sub Matter: CHAMBER SUMMONS/0101702/2019 Sub Matter: NOTICE OF MOTION/0103825/2019 Sub Matter: NOTICE OF MOTION/0101311/2020 Sub Matter: CHAMBER SUMMONS/0101967/2019	
3	SUIT	101541/2013	GREEN TWIG ESTATE MANAGEMENT PVT LTD AND ORS Vs PUNJAB AND SIND BANK	BHARATHI BHEDA
			Sub Matter: NOTICE OF MOTION/0104614/2019	
4.	SUIT	100345/2015	Ms Rajpal construction Company Vs 1.Smt. Saundaryawati Bagrodi Trust 2.Ms Veeki Builders 3.Smt.Savitribai Gordhandas Thakka and ors	Ms Clayderman and company
			Sub Matter: NOTICE OF MOTION/0102845/2019	
5.	SUIT	102089/2015	1. Smt. Champabai Kalluram Singh 2.Mr.Vidya Shankar Kalluram Singh Vs 1. Jay Bhavani CHS ltd 2. Ms Yashraj Corporation	Shamim and company
			Sub Matter: NOTICE OF MOTION/0103647/2015	

6. SUIT 100602/2016 1.Mr. Narayanbhai Ganeshbhai Patel 2.Mr. Mangalbhai Ganeshbhai Patel
Vs
1.Smt. Sadhana Kailashnath Tiwari 2.Pimpleshwar Mahadev S.R.A. Co. Op. Hsg. Society Ltd.
Sub Matter: NOTICE OF MOTION/0101307/2016
7. SUIT 100252/2017 Sachidanand G. Shukla
Vs
1.Hemant Kashinath Naik
2.Ramakant Kashinath Naik
3.Kashinath Shiv Ram Naik
4.Manjula Kashinath Naik
Sub Matter: NOTICE OF MOTION/0101277/2018
8. St.No. 105550/2020 Aashish Ashok Agarwal
Vs
Mrs. Niyati Manoj Sagar
- Mr. Dhanjay C. Pathak
- Mr. Wasim R. Khan